COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 15 OF 2017 & IA NO. 35 OF 2017

Dated: 1st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Indian Wind Energy Association (IWEA)

...Appellant(s)

V:

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Mr. Nimesh Kr. Jha

Counsel for the Respondent(s) : Mr. Soumik Ghosal for GERC

<u>ORDER</u>

Learned counsel for respondent No.2 seeks a week's time to file reply. He may file the same on or before 09.08.2017 after serving copy on the other side.

List the matter on <u>06.09.2017</u>. In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt